GOVERNMENT OF INDIA RURAL DEVELOPMENT LOK SABHA

UNSTARRED QUESTION NO:3608 ANSWERED ON:26.04.2012 PROJECTS UNDER PMGSY Gangaram Shri Awale Jaywant

Will the Minister of RURAL DEVELOPMENT be pleased to state:

(a) the number of projects not completed within the time schedule under Pradhan Mantri Gram Sadak Yojana (PMGSY) during the last two years, State-wise;

(b) whether the concerned authorities have imposed penalty for not completing the projects on time; and

(c) if so, the details thereof?

Answer

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI PRADEEP JAIN `ADITYA`)

(a) to (c): Rural Road is a State subject and PMGSY is a one time special intervention of Central Government to improve the Rural Infrastructure through construction of roads. The programme is implemented by the State Governments and responsibility to ensure timely completion of the road works constructed under PMGSY rests with them. The Major reasons adversely effecting the implementation of the programme are as under:-

- (i) Limited institutional and contracting capacity
- (ii) Non-availability of land and Forest clearance
- (iii) Unfavorable weather conditions

Appropriate action, including imposing of penalty on contractor(s) for non- completing the projects on time, is stipulated to be taken by the State Governments.